

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1011
ANSWERED ON:05.03.2008
DEVELOPMENT OF CHILKA LAKE
Nayak Shri Ananta;Oram Shri Jual

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has taken cognizance of the growing water pollution in the Chilka lake ;
- (b) If so, the factors responsible therefor;
- (c) the steps taken by the Union Government for abatement of water pollution and development of Chilka lake;
- (d) the allocation of funds made by the Union Government to the State Government or the Chilka Development Authority and amount incurred therefrom during the last three years, Year-wise; and
- (e) the details of various developmental works undertaken in this regard during the aforesaid year ?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS(SHRI NAMO NARAIN MEENA)

(a)to(c) Since there are no major industries and urban centres/towns located in and around Chilika lagoon, the lagoon water in general is unpolluted. Chilka Development Authority (CDA) is monitoring the water quality of the lagoon every month from 30 different Stations for various physico-chemical parameters, which are found to be within the permissible limits. No incidence of mass killing of fish, birds and dolphins due to pollution load has been reported.

(d)&(e) Financial assistance of Rs. 1785.2 lakhs was allocated to the State Government by the Ministry and 12th Finance Commission during the last three years (Annexure), out of which an amount of Rs. 1306.35 lakhs has been incurred for various developmental works which include catchment area treatment, community development, education awareness, fisheries development, hydrographic surveys, communication network, etc.